

13



NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/196/2016
NAME OF THE PETITIONER(S) : B.R. Lokesh
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1)	Indhumathy.P	Counsel for Petitioners	
2)	Cibi Vishnu T.V.P. Sai Vihari	Counsel for R2	T.V.P. Sai Vihari
3)	K. Ramaswamy Per K.S. Scharathinam	Counsel for R6	Per K.S. Scharathinam
4)	S. Aravindan	Counsel for R3, 4, 5	

ORDER

Ms P Indhumathy counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2, Shri S Aravindan, counsel for R3 to R5 and Shri K Ramaswamy, counsel for R6 are present. Time extended for final hearing. Put up on 18.11.2016 at 10.30 A.M.


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)